

## ABBREVIATIONS

*(Only principal abbreviations used in the book are listed below)*

ADMK	Anna Dravida Munnertra Kazhagam
AGP	Asom Gana Parishad
AIADMK	All India Anna Dravida Munnetra Kazhagam
AIFB	All India Forward Bloc
AITC	All India Trinamool Congress
AIR	All India Reporter
APHLC	All Party Hill Leaders' Conference
App.	Appendix
Art./Arts.	Article/Articles of the Constitution of India
ATR	Action Taken Report
AVR	Automatic Vote Recorder
BAC	Business Advisory Committee
BALCO	Bharat Aluminum Company Limited
BHEL	Bharat Heavy Electricals Limited
BJD	Biju Janata Dal
BJP	Bharatiya Janata Party
BKD	Bharatiya Kranti Dal
BLD	Bharatiya Lok Dal
Bn. (I)/(II)	Rajya Sabha Bulletin Part I/II
BPF	Bodoland People's Front
BSNL	Bharat Sanchar Nigam Limited
BSP	Bahujan Samaj Party
C&AG	Comptroller & Auditor General of India

c.	Column (s) in the Debates
C.A. Deb.	Constituent Assembly Debates
C.S. Deb.	Council of States Debates
CBI	Central Bureau of Investigation
CCTV	Closed Circuit Television
CGHS	Central Government Health Scheme
CHOGM	Commonwealth Heads of Government Meet
CIA	Central Intelligence Agency
CO	Constitution Order
Constitution	Constitution of India
COP	Committee of Privileges
COPLLOT	Committee on Papers Laid on the Table
COPU	Committee on Public Undertakings
COR	Committee on Rules
COSL	Committee on Subordinate Legislation
Coun.	Counting
CPI	Communist Party of India
CPI(M)	Communist Party of India (Marxist)
CRC	Camera Ready Copy
Cr. PC	Criminal Procedure Code
CRPF	Central Reserve Police Force
CS	Council of States
DA	Daily Allowance
Dec.	Declaration
Digest	Parliamentary Privileges—Digest of Cases (Lok Sabha Secretariat)
DMK	Dravida Munnetra Kazhagam
DPA	Department/Ministry of Parliamentary Affairs

DSP	Democratic Socialist Party
dt.	Date
Edn.	Edition
ELR	Election Law Reports
<i>et seq</i>	<i>et. sequens (sequentia)</i> (and that which follows)
<i>et. al.</i>	and others
Expln.	Explanation
Ext.	Extraordinary
f.n.	footnote
F.No.	File Number in the Rajya Sabha Secretariat; a letter at the end of the number indicates the abbreviated name of the section having the file
GATT	General Agreement on Tariffs and Trade
Gaz.	Gazette
Gaz. Ext.	Gazette Extraordinary
GNLFF	Gorkha National Liberation Front
GPC	General Purposes Committee
GSLV	Geosynchronous Satellite Launch Vehicle
GSR	General Statutory Rules
Hansard	House of Commons Debates
HB	Handbook for Members
HC	High Court
HOP	House of the People (Lok Sabha)
H.P. Deb.	House of the People Debates
House	Rajya Sabha
Houses	Rajya Sabha and Lok Sabha
IB	Intelligence Bureau
<i>Ibid.</i>	<i>Ibidem</i> (in the same place)
ICC	International Cricket Council

IFC	International Financial Corporation
ILR	Indian Law Reports
INC	Indian National Congress
<i>In re</i>	In the matter of
Ind.	Independent
<i>Infra</i>	below
INLD	Indian National Lok Dal
Ins.	Inserted
ISRO	Indian Space Research Organisation
J&K	Jammu and Kashmir
J&KNC	Jammu & Kashmir National Conference
JCOP	Joint Committee on Offices of Profit
JD	Janata Dal
JD(S)	Janata Dal (Secular)
JD(U)	Janata Dal (United)
JMM	Jharkhand Mukti Morcha
JNU	Jawaharlal Nehru University
JPC	Joint Parliamentary Committee
Kaul & Shakdher	Practice and Procedure of Parliament by M.N. Kaul & S.L. Shakdher, (6 <sup>th</sup> Edition, 2009)
KC(M)	Kerala Congress (M)
KMPP	Kisan Mazdoor Praja Party
LIC	Life Insurance Corporation
LoB	List of Business
<i>Loc. cit.</i>	<i>loco citato</i> (at the place quoted)
LPT	Low Power Transmitter
LS	Lok Sabha
LS Bn. (I)/(II)	Lok Sabha Bulletin Part I/II

LS Deb.	Lok Sabha Debates
LSR	Lok Sabha Rules
MANTRA	Machine Assisted Translation Tool
May	Sir Thomas Erskine May's <i>Treatise on the Law, Privileges, Proceedings and Usage of Parliament</i> , 24 <sup>th</sup> Edition, 2011 (unless stated otherwise)
MCI	Medical Council of India
MGNREGS	Mahatma Gandhi National Rural Employment Guarantee Scheme
MIGA	Multilateral Investment Guarantee Agency
Min.	Ministry
MISA	Maintenance of Internal Security Act
ML	Muslim League
MLA	Member of Legislative Assembly
MLC	Member of Legislative Council
mts.	Minutes of a meeting of a Committee
MP	Member of Parliament
MPLADS	Member of Parliament Local Area Development Scheme
MPP	Manipur People's Party
MTNL	Mahanagar Telephone Nigam Limited
NC	National Conference
NCP	Nationalist Congress Party
NCT	National Capital Territory
NDRF	National Disaster Response Force
NEFA	North East Frontier Agency
NIC	National Informatics Centre
NPF	Naga People's Front
No.	Number

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Nom.	Nominated/Nomination
Not.	Notification
NSG	National Security Guard
O&M	Organisation and Management
OM	Office Memorandum
<i>op. cit.</i>	<i>Opere Citato</i> (in the work cited)
P.	Page(s) in the Debates/Publications
PAC	Committee on Public Accounts
PAQ	Provisionally Admitted Question
Parl. Deb.	Parliamentary Debates
PC	Petitions Committee
PD	Privileges Digest, Lok Sabha Secretariat
PDG	Parliament Duty Group
PDP	Peoples Democratic Party
PEPSU	Patiala and East Punjab States Union
PIL	Public Interest Litigation
PMK	Pattali Makkal Katchi
PSLV	Polar Satellite Launch Vehicle
PSP	Praja Socialist Party
PSUs	Public Sector Undertakings
Pt.	Part
PTI	Press Trust of India
PWP	Peasants and Workers Party
RP Act	Representation of the People Act 1950 or 1951, as the case may be
R/Rs./Rule	Rule or Rules of the Rules of Procedure and Conduct of Business in the Rajya Sabha
Re.	Regarding

RJD	Rashtriya Janata Dal
RP	Republican Party
RPI	Republican Party of India
RPI(A)	Republican Party of India (Athawale)
Rpt.	Report
RS Deb.	Rajya Sabha Debates
RSP	Revolutionary Socialist Party
RTI Act	Right to Information Act
s./ss.	Sections(s) of an Act
SAD	Shiromani Akali Dal
SC	Supreme Court
SC/ST	Scheduled Caste/Scheduled Tribe
SCA	Supreme Court Appeals
Sch.	Schedule
SCR	Supreme Court Reporter
SDF	Sikkim Democratic Front
Secretariat	Rajya Sabha Secretariat
SI	Simultaneous Interpretation
SLV	Satellite Launch Vehicle
SMOP	Sectional Manual of Office Procedure
SMS	Short Message Service
SP	Samajwadi Party
SPG	Special Protection Group
SO	Standing Orders
Soc/SP	Socialist Party
SQ	Starred Question
SRO	Statutory Regulatory Order
SS	Shiv Sena

SSP	Samjukta Socialist Party
TDP	Telugu Desam Party
UAE	United Arab Emirates
UAM	United Association of Members
UDF	United Democratic Front
UGC	University Grants Commission
UK	United Kingdom
UPG	United Parliamentary Group
UPSC	Union Public Service Commission
USQ	Unstarred Question
VHP	Vishwa Hindu Parishad
VSNL	Videsh Sanchar Nigam Limited
V./Vol.	Volume
V/vs.	Versus
w.e.f.	with effect from
W.P.	Writ Petition
W.P. (C)	Writ Petition (Civil)